NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

23. Nikhil Jou

aest Law Partners

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Howathe Vaerhini M. C. Respondent JSM Law Parkners.

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ORDER

Counsel for petitioner is present. JSM Law partners filed vakalath for respondent. She requested time to file objections in IA 99/2017 only is taken up today. Counsel for petitioner in the main petition reported no counter in IA 99/2017. The Counsel for Respondent in main petition also reported no objections in IA99/2017. Therefore IA99/2017 is posted for consideration. List it on 21/09/2017!

MEMBER(J)

MEMBER(T)